

Improvement of Backward Areas of Gujarat

2658. **SHRI S. M. SOLANKI** : Will the **PRIME MINISTER** be pleased to state :

- (a) whether there is any scheme to improve the backward areas of Gujarat during the next financial year ;
- (b) if so, how much amount is proposed to be sanctioned for Kutch and Banaskantha ; and
- (c) the details thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANING (SHRIMATI INDIRA GANDHI) : (a) to (c). The State Government have budgeted for Rs. 225 lakhs for selected district level schemes and Rs. 26 lakhs for economically backward Talukas during 1969-70. Details of the provisions made for Kutch and Banaskantha districts are not available.

Arms with Naga Rebels

2659. **SHRI RAMCHANDRA VEERAPPA** :
SHRI HUKAM CHAND KACHWAI :
SHRI N. K. SANGHI :

Will the **Minister of EXTERNAL AFFAIRS** be pleased to state :

- (a) whether it is a fact that Chinese made guns and other arms have been seized from Naga rebels in January, 1969 ; and
- (b) if so, the details thereof and the the reaction of Government in the matter ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) Some arms and ammunition were recovered in the clashes between the Security Forces and the Underground Nagas, on the 14th January, 1969 in the Mokochung District of Nagaland, but there was no indication of these being of Chinese origin.

(b) Does not arise.

Investment in Free Trade Zone

2660. **SHRI RAMCHANDRA VEERAPPA** :

SHRI R. R. SINGH DEO :
SHRI N. K. SANGHI :

Will the **Minister of FOREIGN TRADE AND SUPPLY** be pleased to state :

- (a) whether Government are considering a proposal to allow the India repatriates from Kenya for making investments in India's Free Trade Zone ;
- (b) if so, the details of the proposal ; and
- (c) by what time it is likely to be finalised ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) Indian repatriates are even at present permitted to invest in Kandla Free Trade Zone, subject to observance of the extant regulations. No special proposal in this regard is under consideration.

(b) and (c). Do not arise.

कुटीर उद्योग

2661. **श्री गं० च० बीसित** : क्या **बंबेसिक व्यापार तथा पूति मन्त्री** यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान मध्य प्रदेश में वस्तर, मांडला, सरगुजा, पूर्वी निमाड़ प्रादि और पश्चिमी निमाड़ कुछ पिछले क्षेत्रों में कुटीर उद्योगों की कमी कीधोर दिलाया गया गया है ;

(ख) यदि हां तो क्या सरकार का विचार उपयुक्त पिछड़े क्षेत्रों में कुछ और कुटीर उद्योग स्थापित करने का है ताकि उन क्षेत्रों का औद्योगिक विकास हो सके ;

(ग) यदि हां, तो चौबी योजना में कितने कुटीर उद्योग स्थापित करने का प्रस्ताव है और प्रत्येक का विवरण क्या है तथा इस प्रयोजन के लिये कितनी धन राशि नियत की गई है ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

बंबेसिक व्यापार तथा पूति मंत्रालय में उप-मंत्री (श्री चौबरी राम सेवक) : (क) में

(घ). जानकारी एकत्र की जा रही है और यथा समय सभा पटल पर रख दी जायेगी।

Land Allotted to Ex-Servicemen in Madhya Pradesh

2662. SHRI G. C. DIXIT : Will the Minister of DEFENCE be pleased to state :

(a) whether land is being allotted to ex-servicemen in Districts East and West of Nimad in Madhya Pradesh and if so, the acreage of land allotted to them during the last two years and the number of ex-servicemen who were allotted land ;

(b) the names of the places where the land has been allotted and the basis of this allotment ; and

(c) whether the State Government also undertake transfer of land belonging to ex-servicemen from one District to another and if so, the details regarding the distribution of land in various districts as also the names of those Districts ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : (a) to (c). The information is being obtained from the State Government and will be laid on the Table of the House in due course.

Madhya Pradesh Development Scheme

2663. SHRI G. C. DIXIT : Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 4730 on the 21st August, 1968 and state :

(a) whether information regarding development schemes of Madhya Pradesh has since been received from the Government of Madhya Pradesh ; and

(b) if so, the details thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir.

(b) A statement is placed on the Table of the House. [Place'd in Library. See No. J 1—307 691.]

National Cadet Corps in Madhya Pradesh

2664. SHRI G. C. DIXIT : Will the Minister of DEFENCE be pleased to state the amount proposed to be spent and already spent during 1968-69 on the National Cadet Corps in Madhya Pradesh by the Central Government and the State Government respectively ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : The entire expenditure on NCC is not booked separately. Based on per capita cost of the planned cadet strength of NCC in Madhya Pradesh during 1968-69, the approximate expenditure by the Central Government and the State Government during the year is expected to be Rs. 64.34 lakhs and Rs. 47.47 lakhs respectively. Approximate expenditure during 1968-69 by the Central and the State Government is Rs 58.97 lakhs and Rs. 43.51 lakhs respectively.

रंगीन साड़ियों के उत्पादन पर रोक

2665. श्री गं० च० दीक्षित : क्या बंबे-शिक व्यापार तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने विद्युत चालित करघों द्वारा रंगीन साड़ियों के बुनने पर प्रतिबन्ध लगाने का पक्का निर्णय किया है ;

(ख) यदि हाँ, तो इसके क्या कारण हैं और क्या सरकार का सफेद घोटियों ग्रथवा साड़ियों के बुनने पर भी मिलों पर प्रतिबन्ध लगाने का विचार है ;

(ग) यदि नहीं, तो इसके क्या कारण हैं ; और

(घ) यदि हाँ, तो यह रोक कब से लागू करने का प्रस्ताव है ?

बंबेशिक व्यापार तथा पूर्ति मन्त्रालय में उपमन्त्री (श्री राम तेवक चौबरी) : (क) जी हाँ।

(ख) हथकरघा उद्योग को संरक्षण देने